Education during Emergency

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Shrimati Savitri Nigam: Shri M. L. Dwivedi: Shri S. C. Samanta: Shri Subodh Hansda: *33. Shri P. R. Chakraverti: Shri Sivamurthi Swamy: Shri Sidheshwar Prasad: Shri Ramshekher Prasad Singh:

Will the Minister of Education be pleased to state:

(a) what reduction has been made in the expenditure on Education in view of the emergency;

(b) how this reduction will affect the working of Government aided private institutions;

(c) whether the reduction has affected the primary and basic education also; and

(d) if so, in what manner?

The Minister of Education (Dr. K. L. Shrimali): (a) A reduction of the order of Rs. 2.20 crores has been made in the current financial year.

(b) The reduction has naturally resulted in curtailment or postponement of some of the activities and schemes of the Government aided institutions. The cuts are not likely to affect their essential activities.

(c) and (d). There has been no rephasing of the primary education programme. Steps have been taken to ensure that the targets fixed for the Third Five Year Plan for enrolment of children in Class I—V are achieved. The State Governments have been advised to introduce double shifts and increase the pupil-teacher ratio, wherever feasible, to minimise the effects of any possible cuts in their budgets.

Shrimati Savitri Nigam: What are the particular subjects or schemes which will suffer from a cut because of the major cut of Rs. 2.4 crores?

Dr. K. L. Shrimali: A list of items affected by the curtailment was given by me in reply to Unstarred Question No. 1031 on the 23rd January 1963 in the Low Sabha and I shall request the han Member to refer to the detailed list which was supplied.

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Shrimati Savitri Nigam: May I know whether this cut has been made for this Budget year only or will it be effective during the whole of the Third Five Year Plan period?

Dr. K. L. Shrimali: I am saying this about this year. The question is with regard to this year.

Shri S. C. Samanta: Is Government aware that due to this reduction the State Governments are putting conditions about upgrading of high schools to multi-purpose schools saying that they will not receive any kind of help?

Dr. K. L. Shrimali: This refers to the Central Budget. I do not know how it affects the State Governments' Budgets.

Shri Koya: May I know whether Government is aware of the fact that some of the State Governments are not allowing even a single lower primary school because of this cut?

Dr. K. L. Shrimali: As far as I am aware none of the State Governments has discouraged the expansion of primary education. In fact, we have very clearly requested the State Governments to continue to expand the programme of primary education. If the hon. Member would kindly bring any such instance to my notice, I will refer the matter to the State Government.

Shri Jashvant Mehta: May I know whether the University Grants Commission has issued any directive to the State Governments to the effect that a new grant will not be given for new colleges?

Dr. K. L. Shrimali: No, Sir.

Shri Vasudevan Nair: In view of the tight financial situation has the Central Government advised the State Governments to impose additional fees in schools or to collect education cess?

Dr. K. L. Shrimad: We have written to the State Governments to explore the possibility of levying eduto the cation cess. With regard earlier question about new colleges, I might say that the University Grants Commission normally does not give grarts for the opening of new colleges. They give grants for development purposes and that will not be ruled out. I just wanted to make that clear.

Shrimati Renu Chakravartty: In view of the fact that there is a very big gap between boys' education and girls' education, is it a fact that free studentship for girls up to class 8 and in some places up to matriculation is going to be withdrawn and the special incentive programmes in the States are also going to be curtailed?

Dr. K. L. Shrimali: No. None of the facilities is going to be withdrawn.

Shri D. N. Tiwary: May I know whether in the matter of education, any directive or advice has been sent to the State Governments to follow and if so what is that?

Dr. K. L. Shrimali: As I said, we have given a clear directive with regard to primary education. I have explained it very clearly that they have been requested not to stagger the development of primary education and in fact, that every possible effort should be made to keep up the tempo which was created in the first two years of the Plan.

Shri Sonavane: May I know whether the reduction of Rs. 2.5 crores in the expenditure on education has affected in any way the present facilities for the Scheduled Caste and Scheduled Tribe candidates studying in the colleges?

Dr. K. L. Shrimali: No; not specifically.

Mr. Speaker: Next question.

Pakistani Infiltration in Assam

+ Shri P. C. Borooah: Shri Subodh Hansda: Shri B. K. Das: Shri M. L. Dwivedi: Shri Prakash Vir Shastri:

Will the Minister of Home Affairs be pleased to state:

(a) the latest position with regard to Pakistani infiltration in Assam; and

(b) in which districts of that State the infiltrants are in considerable number?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) The position has shown improvement. There is now no large scale infiltration.

(b) They are mostly in the **six** plains districts of Brahmaputra **val**ley.

Shri P. C. Borooah: May I know whether, in view of the national emergency, more effective measures have been evolved and adopted to prevent further infiltration of Pakistanis into Assam and also to deport previous infiltrants and to prevent any overstay of proper visa holders and if so, to what extent they have been effective?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): The question, I am sorry, is not quite clear to me. Perhaps the hon. Member wants to know whether any effective steps had been taken recently to prevent further infiltration. If that is so, I would not like to go into the details as to what action has actually been taken. But, effective and definite steps have been taken to prevent it.

Shri Subodh Hansda: Is the Government aware that the local population is responsible for this infiltration and if so what steps have the Government taken to see that such things do not happen in the plains areas?

Shri Lal Bahadur Shastri: Some steps will definitely be taken. But, it is